

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO. 1583  
TO BE ANSWERED ON 10.02.2023**

**RESEARCH AND DEVELOPMENT IN AYUSH SECTOR**

**1583. SHRI N.K. PREMACHANDRAN:**

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government proposes to promote the Research and Development in different disciplines under AYUSH and if so, the details thereof;
- (b) whether the Government proposes to initiate action to get patent to the AYUSH medicines and if so, the details thereof along with the list of patents obtained for AYUSH medicines during the last seven years;
- (c) whether the Government proposes to encourage the private institutions for research and development in AYUSH sector and if so, the details there of;
- (d) whether the Government proposes to get the scientifically proven AYUSH medicines under the category of modern medicines;
- (e) if so, the action taken to obtain such research out come and patent for AYUSH medicines; and
- (f) the details regarding the Research and Development in AYUSH during the last seven years?

**ANSWER**

**THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) Ministry of Ayush is having five Research Councils working as Autonomous Organizations with a common mandate to initiate, develop, undertake and coordinate scientific research in fundamental and applied aspects in their respective systems of Ayush medicines. These councils are working for Research and Development in different disciplines of Ayush systems.

These five Research Councils are:

1. Central Council for Research in Ayurvedic Sciences (CCRAS)
2. Central Council for Research in Yoga and Naturopathy (CCRYN)
3. Central Council for Research in Unani Medicine (CCRUM)

4. Central Council for Research in Siddha (CCRS)
5. Central Council for Research in Homoeopathy (CCRH)

(b) Department of Promotion of Industries and Internal trade (DPIIT) has constituted a Committee for enabling intellectual Property Rights (IPRs) protection to traditional systems of Indian Medicines under the chairmanship of Secretary (DPIIT).

A Sub-Committee has also been constituted with representatives from Ministry of Ayush, CSIR, DST, DBT, RIS and IPR to review and suggest amendments in the existing guidelines for processing patent applications related to Traditional Knowledge.

Four (4) National Institutes (ITRA, AIIA, NIS and NIA) under Ministry of Ayush has applied for establishment of IPR chair at their Institution under SPIRHA Scheme of DPIIT.

The list of Patents obtained by organizations under Ministry of Ayush during the last seven years has been placed at **Annexure A**.

(c) Yes, Ministry of Ayush is providing assistance to Government and Private institutions for Research and development in Ayush Sector. Ministry of Ayush is implementing a central sector schemes namely “Ayurwashya Yojana”. Under the Center of Excellence component of this scheme; Ministry provides financial support for establishment of advanced/ specialized Ayush medical health unit in reputed Ayush and Allopathy institutions both in Government and Private Sector and also support creative and innovative proposals for establishment and up-gradation of both functions and facilities of reputed institutions to strengthen competencies of Ayush professionals in Education technology, Research & innovation, and such other fields necessary for promotion of Ayush at national as well as international level. This Scheme also support creative and innovative proposals for prestigious organizations which have well-established buildings and infrastructure, and wish to work for Ayush systems to the level of Centre of Excellence.

(d)& (e) No such proposal to get the scientifically proven AYUSH medicines under the category of modern medicines is under consideration.

(f) Major achievements in field of Research and Development in Ayush Sector during last 7 years is placed at **Annexure B**.

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## ANNEXURE A

## list of Patents obtained by organizations under Ministry of Ayush

S.No.	Patent details	Patent No.
<b>Central Council for Research in Ayurvedic Sciences (CCRAS)</b>		
1.	A method for preparing a pharmaceutical composition for treatment of psoriasis.	<b>Pat. No:</b> 273880 <b>Dated:</b> 30.06.2016
2.	Collaborative Patent Filed in India with IIT, Delhi System for providing restorative/relaxation bathing	<b>Pat. No:</b> 330609 <b>Dated:</b> 29.01.2020
<b>Central Council for Research in Unani Medicine (CCRUM)</b>		
3.	Scar and A Kit for the Authentication of Single Drug Tukhm-E-Kasoos ( <i>Cuscutareflexa</i> ) and its Adulterant AftimoonVilayati ( <i>Cuscutachinensis</i> )	<b>Pat. No:</b> <u>286901</u> <b>Dated:</b> 31/08/2017
4.	Scar and A Kit for the Scar Primers and a Kit For The Authentication of Unani Drug FilfilSiyah ( <i>Piper nigrum</i> ) and its Adulterant <i>Carica papaya</i>	<b>Pat. No:</b> <u>286936</u> <b>Dated:</b> 31/08/2017
5.	Scar and A Kit for the Scar ScarPrimers and a Kit for the Authentication of Unani drug Zarishk ( <i>Berberisaristata</i> ) and its Adulterant Daru Haridra ( <i>Cosciniumfenestratum</i> )	<b>Pat. No:</b> <u>292117</u> <b>Dated:</b> 25/01/2018
6.	Scar and A Kit for the Scar Primers and a Kit For The Authentication of Unani Drug Amla ( <i>Emblica officinalis</i> ) and its Adulterant Shakarkand ( <i>Ipomoea batatas</i> )	<b>Pat. No:</b> <u>292056</u> <b>Dated:</b> 24/01/2018
7.	Scar and A Kit for the Scar Primers and a Kit For The Authentication of Unani Drug Senna ( <i>Cassia acutifolia</i> & <i>Cassia angustifolia</i> ) and its Adulterant <i>Carica papaya</i>	<b>Pat. No:</b> <u>292112</u> <b>Dated:</b> 25/01/2018
8.	Scar primers and a kit for the authentication of Unani drug <i>mulethi</i> ( <i>Glycyrrhizaglabra</i> ) and its adulterant <i>Abrusprecatorius</i>	<b>Pat. No:</b> <u>296647</u> <b>Dated:</b> 09/05/2018
9.	A Patent application relating to SCAR primer and a kit for the authentication of Unani drugs and there adulterants	<b>Pat. No:</b> <u>300006</u> <b>Dated:</b> 16/08/2018

	Zaafran ( <i>Crocus sativus</i> ) and its adulterants Qurtum ( <i>Carthamustinctorium</i> )	
10.	A Patent application relating to SCAR primer and a kit for the authentication of Unani drugs and there adulterants RewandChini ( <i>Rheum emodi</i> ) and its adulterants <i>Rheum palmatum</i>	<b>Pat. No:</b> 301118 <b>Dated:</b> 18/09/2018
11.	A Patent application relating to SCAR primer and a kit for the authentication of Unani drugs and there adulterants <i>Ziziphusjujuba</i> and its adulterants JhadBeri ( <i>Ziziphusnummularia</i> )	<b>Pat. No:</b> 303433 <b>Dated:</b> 26/11/2018

**Major achievements in field of Research and Development in Ayush Sector during last 7 years**

1. **Global Centre for Traditional Medicine (WHO GCTM):** Ministry of Ayush and the World Health Organization has established World's first and the only Global Centre for Traditional Medicine (WHO GCTM) in India due to the relentless efforts and pursuance of our Hon'ble PM. The center aims to channel the potential of traditional medicine, by integrating it with technological advancements and evidence-based research.
2. **Ayush Research Portal:** for disseminating Evidence Based Research Data of Ayush Systems at Global Level. Overall, 38294 research studies are available as on date 09<sup>th</sup> February 2023.
3. **COVID Initiatives:** The Ayush Research Portal also maintains a “**National Repository on AYUSH COVID-19 Clinical and Other R&D Initiatives**” where 131 Clinical research studies, 32 Pre-Clinical studies, 98 Drug research studies and 255 research articles related to fundamental Research have been published as on date 09<sup>th</sup> February 2023. In the wake of the COVID-19 pandemic, the Ayush Ministry through collaboration with inter-disciplinary international and national organizations of repute, released National Clinical Management Protocol based on Ayurveda and Yoga for management of COVID-19. Overall, 150 clinical, pre-clinical and epidemiological studies have been undertaken, repurposed drugs like Ayush 64, distributed it nationwide and released guidelines for practitioners & advisories for public at appropriate times.
4. **National Ayush Research Consortium:** A Consortium of Secretaries of MoA (as chair), DST, DBT, DSIR, DoC, MoEFCC and DPIIT has been created. This Consortium will work for developing an institutionalized system of high end, global standard quality research in Ayush systems. A Sub Committee has also been made to chalk out funding mechanism and roadmap.
5. **Intellectual Property Rights:** A Consortium on Patent Practices, IPR Issues & Challenges for Ayush Academia and Industry also created with MoA, DST, DBT, DoC, MoEFCC and DPIIT.
6. **Centre of Excellence:** Ministry has undertaken various Collaborative researches following an integrative research model for scientific evidence generation of Ayush medicines at Institutions of national repute like CSIR, CIMR, ILBS etc.